

ANNEXURE 7**Name of the corporate debtor: M/s Supreme Fin-hold Pvt. Ltd.; Date of commencement of CIRP: 01.07.2024; List of creditors till date****List of Operational creditors (Government Dues)****(Amount in ₹)**

Sl. No.	Details of Claimant		Details of claim received		Details of Claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party ?	% of voting share in CoC, if applicable					
1	Central Depository Service (India) Limited	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	National Securities Depository Limited	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
3	Employees State Insurance Corporation, Regional Office Dehradun- 248007	NA	NA	NA	NA	NA	NA	NA	NA	NA	#VALUE!	NA	NA
4	Employees Provident Fund Organisation	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total			-	-			NA	NA	NA	#VALUE!	NA	